

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1372  
ANSWERED ON:17.08.2012  
WOMEN S RIGHT TO SURVIVE  
Ponnam Shri Prabhakar

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government is working towards ensuring women's right to survive child birth especially those belonging to the SC/ST;
- (b) if so, the complete details thereof, State-wise in the Eleventh Five Year Plan particularly in the backward areas in Andhra Pradesh; and
- (c) the funds allocated and spent for this purpose in urban and rural areas during the last three years, year-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) Yes. The Government of India under the National Rural Health Mission (NRHM) is working towards reducing maternal morbidity and mortality and improving maternal survival in women including those belonging to SC/ST.

(b) Under the National Rural Health Mission (NRHM) launched in the year 2005 and within its umbrella the Reproductive and Child Health Programme Phase II, the key steps taken during the Eleventh Five Year Plan period in all the States of the country including the backward areas of Andhra Pradesh are as under:

# 264 high focus districts in the country have been identified and are being given special incentives and funding to improve their health infrastructure, manpower etc.

# Special incentives are being given to the service providers serving in difficult, most difficult and inaccessible areas.

# Janani Suraksha Yojana has been launched to improve institutional deliveries among pregnant women particularly those belonging to SC/ST & BPL categories through provision of cash assistance.

# Capacity building of health care providers in basic and comprehensive obstetric care is being done.

# Operationalisation of sub-centres, Primary Health Centres, Community Health Centres and District Hospitals for providing 24x7 basic and comprehensive obstetric services is a focus area.

# Name Based web enabled tracking of Pregnant Women to ensure antenatal, intranatal and postnatal care has been initiated.

# Mother and Child Protection Card in collaboration with the Ministry of Women and Child Development to monitor service delivery for mothers and children has been introduced.

# Antenatal, intranatal and postnatal care including Iron and Folic Acid supplementation to pregnant & lactating women for prevention and treatment of anemia are being provided free of charge.

# 8.66 lakhs Accredited Social Health Activists (ASHAs) have been engaged to generate demand and facilitate accessing of health care services by the community.

# Village Health and Nutrition Days are being held in rural areas as an outreach activity, for providing maternal care services to mothers.

# Janani Shishu Suraksha Karyakaram (JSSK) has been launched in the year 2011, which entitles all pregnant women delivering in public health institutions to absolutely free and no expense delivery including Caesarean section. The initiative stipulates free drugs, diagnostics, blood and diet, besides free transport from home to institution, between facilities in case of a referral and drop back home.

(c) Under the Reproductive and Child Health Flexible pool, funds allocated to the States increased from Rs 3292 crores in 2009-10, to 3647 crores in 2010-11 to 4012.75 crores in 2011-12 for implementation of RCH activities including Maternal health, Child health activities in both urban and rural areas in the country while the expenditure during the same period increased from Rs 3124.69 crores in 2009-10 to 3705.56 crores in 2010-11 and to 4452.42 crores in 2011-12.